

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. URBAN FARMART INDIA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. URBAN FARMART INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14/01/2021
3.	Authority under which corporate debtor is incorporated /registered	ROC, Hyderabad
4.	Corporate Identity No.of corporate debtor	U74999TG2021PTC147740
5.	Address of the registered office and principal office (if any) of corporate debtor	FLAT NO.501, 5TH FLOOR, PLOT NO.13, CYBER HEIGHTS, ROAD NO.2, BANJARA HILLS, Hyderabad, Telangana, India, 500034
6.	Date of closure of Insolvency Resolution Process	08.05.2025
7.	Liquidation commencement date of corporate debtor	08.05.2025 (Copy of order received on 14.05.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	GOVADA VENKATA SUBBARAO IBBI/IPA-003/IP-N00358/2021-2022/13753
9.	Address and e-mail of the liquidator, as registered with the Board	Rajiv Swagruha Apartments, Flat No. 106, Block A - 05 Classic Diamond Towers, Anand Nagar, GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana, 500068 Email: govada.subbarao1@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Rajiv Swagruha Apartments, Flat No. 106, Block A - 05 Classic Diamond Towers, Anand Nagar, GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana, 500068 E. mail: cirp.ufipl@gmail.com
11.	Last date for submission of claims	13.06.2025

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the **M/s. URBAN FARMART INDIA PRIVATE LIMITED** on **08.05.2025**(Copy of order received on 14.05.2025)

The stakeholders of M/s. **URBAN FARMART INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 13.06.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **The Forms can be downloaded from <https://ibbi.gov.in/home/downloads>**

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



GOVADA VENKATA SUBBARAO
IBBI/IPA-003/IP-N00358/2021-2022/13753

Liquidator in the matter of
M/s. URBAN FARMART INDIA PRIVATE LIMITED
AFA valid upto: 31.12.2025

FORM B
Public Announcement
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKE HOLDERS
OF M/s. URBAN FARMART INDIA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. URBAN FARMART INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14/01/2021
3.	Authority under which corporate debtor is incorporated/ registered	ROC, Hyderabad
4.	Corporate Identity No. Of corporate debtor	U74999TG2021PTC147740
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No.501, 5th Floor, Plot No.13, Cyber Heights, Road No.2, Banjara Hills, Hyderabad, Telangana, India, 500034
6.	Date of closure of Insolvency Resolution Process	08.05.2025
7.	Liquidation commencement date of corporate debtor	08.05.2025 (Copy of order received on 14.05.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	GOVADA VENKATA SUBBARAO IBBI/PA-003/IP-N00358/2021-2022/13753
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Rajiv Swagruha Apartments, Flat No. 106, Block A - 05 Classic Diamond Towers, Anand Nagar, GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana ,500068 Email: govada.subbarao1@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Rajiv Swagruha Apartments, Flat No. 106, Block A - 05 Classic Diamond Towers, Anand Nagar, GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana ,500068 E. mail: cirp.ufipl@gmail.com
11.	Last date for submission of claims	13.06.2025

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the **M/s. URBAN FARMART INDIA PRIVATE LIMITED** on **08.05.2025** (Copy of order received on 14.05.2025)

The stakeholders of **M/s. URBAN FARMART INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **13.06.2025**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means. The Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-

GOVADA VENKATA SUBBARAO

IBBI/PA-003/IP-N00358/2021-2022/13753

Liquidator in the matter of

M/s. URBAN FARMART INDIA PRIVATE LIMITED

AFA valid upto: 31.12.2025

Date: 16.05.2025

Place: Hyderabad



ఫోటో 29

బహిరంగ ప్రకటన

(ఇన్సాల్యూట్స్ అండ్ బ్యాంక్లపై బోర్డ్ ఆఫ్ ఇండియా (రిక్విరేమెంట్ ప్రక్రియ) రెగ్యులేషన్స్ 2016 లోని రెగ్యులేషన్ 12)

మెన్బర్స్ అథ్స్ ఫార్వర్డ్ ఇండియా ప్రైవేట్ లిమిటెడ్ యొక్క చాలాదారులకు హెచ్చరిక

వివరాలు	వివరములు
1. కార్పొరేట్ రికార్డ్ నెంబర్	మెన్బర్స్ అథ్స్ ఫార్వర్డ్ ఇండియా ప్రైవేట్ లిమిటెడ్
2. కార్పొరేట్ రికార్డింగ్ రిజిస్ట్రేషన్ తేదీ	14/01/2021
3. కార్పొరేట్ రికార్డ్ రిజిస్ట్రేషన్/సమాఖ్య గా రిజిస్ట్రేషన్ అథారిటీ	ఆర్.డి.సి, హైదరాబాద్
4. కార్పొరేట్ రికార్డ్ యొక్క కార్పొరేట్ గెనరేషన్ నెంబర్	U74999TG2021PTC147740
5. కార్పొరేట్ రికార్డ్ యొక్క సమాఖ్య కార్యాలయము మరియు ప్రధాన కార్యాలయము (ఏదైనా ఉంటే) యొక్క చిరునామా	ఫ్లాట్ నెం. 501, 5వ అంతస్తు, ఫ్లాట్ నెం.13, ఫైవ్ స్టార్స్, రోడ్డు నెం.2, బంజారా హిల్స్, హైదరాబాద్, తెలంగాణ, ఇండియా. 500034.
6. రికార్డ్ రికార్డ్ ప్రక్రియ ముగింపు తేదీ	08.05.2025
7. కార్పొరేట్ రికార్డ్ యొక్క రిక్విరేమెంట్ ప్రారంభ తేదీ	08.05.2025 (ఉత్తర్వు తారీ 14.05.2025న స్వీకరించారు)
8. రిక్విరేమెంట్ వ్యవహారపున్న రికార్డ్ రిజిస్ట్రేషన్ నెంబర్ మరియు రిజిస్ట్రేషన్ నెంబర్	గోవాడ వెంకట సుబ్బారావు IBBU/PA-003/IP-N00358/2021-2022/13753
9. రోడ్డు వద్ద సమాఖ్య చేయబడిన ప్రకారం రిక్విరేమెంట్ యొక్క చిరునామా మరియు ఇ-మెయిల్	రాజ్ కే సర్వీస్ అసోసియేట్స్, ఫ్లాట్ నెం.106, బ్లాక్ ఎ-05, జానీట్ ప్రైమండ్ టవర్స్, అనండ్ నగర్, జి.ఎస్.ఐ బండ్ల/హౌస్, దీమాస్ట్రీ తర్వాత, హైదరాబాద్, తెలంగాణ. 500068. E-mail: gowada.surbhaseel@rediffmail.com
10. రిక్విరేమెంట్ ఉత్తర ప్రశ్నోత్తరములు అందుకుంటు చిరునామా మరియు ఇ-మెయిల్	రాజ్ కే సర్వీస్ అసోసియేట్స్, ఫ్లాట్ నెం.106, బ్లాక్ ఎ-05, జానీట్ ప్రైమండ్ టవర్స్, అనండ్ నగర్, జి.ఎస్.ఐ బండ్ల/హౌస్, దీమాస్ట్రీ తర్వాత, హైదరాబాద్, తెలంగాణ. 500068. E-mail: gowada.surbhaseel@rediffmail.com
11. క్లెయిమ్స్ రాఖలు కొరకు అధి తేదీ	13.05.2025

ఈ బోర్డు రాఖా తెలియజేయబడి ఏమిటా కొరవయ్యెనో తెలుసుకోవడం కోసం ఈ నోటిఫికేషన్, హైదరాబాద్ మెన్బర్స్ అథ్స్ ఫార్వర్డ్ ఇండియా ప్రైవేట్ లిమిటెడ్ యొక్క రిక్విరేమెంట్ 08.05.2025 (ఉత్తర్వు తారీ 14.05.2025న స్వీకరించారు) ప్రారంభమగుచున్న ఉత్తర్వుల తారీ యొక్క.

కావున మెన్బర్స్ అథ్స్ ఫార్వర్డ్ ఇండియా ప్రైవేట్ లిమిటెడ్ యొక్క చాలాదారులకు అందు నెం.10లో తెలియజేయబడిన చిరునామా వద్ద రిక్విరేమెంట్ 13.05.2025కి చివరి అంతస్తులకు వారి క్లెయిమ్స్ తగిన చిరునామాతో రాఖలు చేయబడినట్లుగా వారిని కోరబడుచు మరియు రిక్విరేమెంట్ ప్రారంభం తేదీ తారీకి కార్పొరేట్ రికార్డ్ రికార్డ్ ప్రక్రియ సమయంలో రాఖలు చేసిన వారి క్లెయిమ్స్ అందరే రిజిస్ట్రేషన్ గా కొరవయ్యెనట్లు. అధిక రుణాకరణ వారి క్లెయిమ్స్ తగిన చిరునామాతో ఎంబ్లెడ్ రికార్డుల రాఖా మాత్రమే రాఖలు చేయబడినట్లు. అతర రుణాకరణలకు వారి క్లెయిమ్స్ తగిన చిరునామాతో స్వయంగా, రోడ్డు రాఖా లేదా ఎంబ్లెడ్ తగిన రాఖా చాలా రాఖలు చేయబడునట్లు.

అందువల్ల లేదా ఉత్తర్వులోని పట్టికల క్లెయిమ్స్ రికార్డుల రాఖలు అచిరునామా తారీకియ్యదు. చాలాదారు రికార్డ్ ప్రక్రియ సమయంలో తమ క్లెయిమ్స్ రాఖలు చేయబడినట్లు. ఇన్సాల్యూట్స్ & బ్యాంక్లపై బోర్డ్ ఆఫ్ ఇండియా (కార్పొరేట్ స్వల్పం కొరకు రికార్డ్ రికార్డ్ ప్రక్రియ) రెగ్యులేషన్స్, 2016 క్రింద కార్పొరేట్ రికార్డ్ రికార్డ్ ప్రక్రియ సమయంలో సరకు చాలాదారులపై రాఖలు చేయబడిన క్లెయిమ్స్ క్లెయిమ్ 30 క్రింద రాఖలు చేయబడినట్లుగా తారీంచబడుతాయి.

సం/- గోవాడ వెంకట సుబ్బారావు
IBBU/PA-003/IP-N00358/2021-2022/13753
రిక్విరేమెంట్

తేదీ: 16.05.2025
ప్రదేశము: హైదరాబాద్
మెన్బర్స్ అథ్స్ ఫార్వర్డ్ ఇండియా ప్రైవేట్ లిమిటెడ్ మరియు
AFA 31.12.2025 వరకు చెల్లుబాటు